GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

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LOK SABHA UNSTARRED QUESTION No. 2036 TO BE ANSWERED ON FRIDAY, THE 21st DECEMBER, 2018 AGRAHAYANA 30, 1940 (SAKA) QUESTION SERVICE TAX EVASION

2036. SHRI SUMEDHANAND SARSWATI:

SHRI RAMDAS C. TADAS:

SHRI NARANBHAI KACHHADIYA:

SHRI BIDYUT BARAN MAHATO:

SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of FINANCE be pleased to state:

- (a) The number of companies against whom action has been taken for service tax evasion during the last four years alongwith the number of arrests made so far in this regard, State/ UT -wise;
- (b) Whether the Government proposes to make any further amendment to simplify the process of service tax; and
- (c) If so, the details thereof?

ANSWER

MINISTER OF STATE FOR FINANCE

(SHRI SHIV PRATAP SHUKLA)

(a) Data is not maintained centrally company-wise and State & Union Territory-wise. However, the data with respect to number of cases and arrests, year-wise is as follows-

Year	No. of cases	No. of arrests
2015-16	3545	39
2016-17	8085	4
2017-18	5303	8
2018-19(upto August)	2889	8

- (b) No such proposal is under examination at present.
- (c) Does not arise in view of the reply to (b) above